Information note to the Press (Press Release No. 100/2018) TELECOM REGULATORY AUTHORITY OF INDIA

New Delhi, the 24th September, 2018: Telecom Regulatory Authority of India (TRAI) today issued Telecommunication Tariff (64th Amendment) Order, 2018 on 'Purging of Infructuous/Redundant provisions of Telecommunication Tariff Order' (TTO).

- 2. TRAI had issued a draft Telecommunication Tariff (64th Amendment) Order, 2018 on Purging of Infructuous/Redundant provisions of Telecommunication Tariff Order' (TTO) for comments and counter comments of the stakeholders. TRAI received two comments on the draft. Responses received from the stakeholders were examined while formulating the final TTO (64th Amendment).
- 3. The initial TTO was notified in 1999 and several amendments were made to incorporate new provisions. Some of the provisions of TTO, 1999 had become infructuous and redundant due to passage of time and several subsequent amendments of the TTO. The committee set up by TRAI consisting of representatives from TRAI, Telecom Service Providers, and Industry Associations made recommendations suggesting purging/ modifying of several provisions of existing regulations. The recommendations of the Committee, inter-alia, included proposal to delete, purge or modify various provisions of TTO. The Authority considered these recommendations and decided to bring out an amendment to the tariff order to give effect to the recommendations made by the Committee.
- 4. Some of the existing Schedules to the TTO relating to Radio Paging Service, Telex and Telegraph Services, Global Mobile Personal Communication by Satellite (GMPCS) etc. which were part of the original TTO, 1999 has become infructuous as these services have lost their relevance in the modern time. Such Schedules are removed from the TTO through this Amendment to the TTO. Provision relating to 'Deposits' has been modified to clarify that the ceiling specified shall not apply to ISD and International Roaming Services.
- 5. The "Telecommunication Tariff (64th Amendment) Order, 2018" is available on TRAI's website www.trai.gov.in.

6. For any other clarification/ information, Shri Kaushal Kishore, Advisor (F&EA) may be contacted at e-mail ID advfea1@trai.gov.in or Tel/Fax: +91-11-23230752.